

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN ETC.

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.ETC.

Respondent(s)

(Only SLP (Cr1.) No. 4162-4168/2019 is to be listed before Hon'ble Chamber Judge.)

WITH

SLP(Cr1) No. 4162-4168/2019 (II)

Date : 02-11-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Rohit K. Singh, AOR
 Mr. Mirza Kayesh Begg, Adv.
 Ms. Anshruta Maheshwari, Adv.
 Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr. Ansar Ahmad Chaudhary, AOR
 Mr. Rohit K. Singh, AOR
 Mr. Praveen Jain, AOR
 Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1.)No.4162-4168/2019

Despite the second call, the counsel for the State of U.P. is not connected to the virtual proceedings. The Registry should

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accordingly intimate the office of the Standing Counsel for the State of U.P. and list the case after two weeks'.

(NIRMALA NEGI)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)